NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|--------------|---------|---------|---|
| CA 37/16 | TP 247/16 | Hearing | 621A | Schneider Electric IT Business India Pvt. Ltd. & Others. |

SL. NAME (IN CAPITAL)

& PHONE NUMBER

NO.

REPRESENTATION TO WHOM

SIGNATURE

PRADEEP B. KULFARMI O Schneider Elechic

Mobile No 3386771214

IT Business (India) Put 143

2) Mr Nithil Priyavader Shei

Applicants

The matter is listed today on the request letter of the petitioner applicant. PCS for applicant is present. Heard him. He is directed to file a list containing the details of related party transactions and other details thereof.

List it on 03.04.2017.

MEMBER (T)